

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.204 – IA/550(AHM)2023
ITEM No.205 – IA/644(AHM)2023
ITEM No.206 – IA/1272(AHM)2023 in IA/550(AHM)2023
ITEM No.207 – IA/1413(AHM)2023 in IA/644(AHM)2023
ITEM No.208 – IA/1419(AHM)2023
ITEM No.209 – IA/13(AHM)2024
In
CP(IB) 208 of 2017

Proceedings under Section 9 IBC

IN THE MATTER OF:

Ramesh T Mehta (HUF)

.....Applicant

V/s

Winsome Diamond & Jewellery Ltd

.....Respondent

Order delivered on: 26/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Prerak Bhatt, Advocate

For the Liquidator :Ms. Pragati Tiwari, Advocate a. w. Mr. Nipun Singhvi, Advocate
and Prajakta Menezes, Advocate

:Mr. Dhruvad Vaghani, Advocate a. w. Mr. Ajiz M K, Advocate
and Mr. Gaurav Jain, Advocate

For the Respondent :Mr. R V Goutham, Advocate a. w. Mr. Mohanakrishna,
Advocate and Mr. Sharan Goud for R- 4 to R-6

:Mr. Vaibhav Goswamy, Advocate for R-7 to R-11

:Mr. Anuj Trivedi, Advocate for R-12

:Ms. Ina Jagad, Advocate for R-13 to R-21

:Mr. Tanaya Shah, Advocate

:Mr. Parth Patel, Advocate a. w. Mr. Vineet Prakash Sheth,
Advocate for R-3

ORDER
(Hybrid Mode)

**IA/550(AHM)2023, IA/644(AHM)2023, IA/1272(AHM)2023 in IA/550(AHM)2023,
IA/1413(AHM)2023 in IA/644(AHM)2023, IA/1419(AHM)2023 & IA/13(AHM)2024**

It has been apprised by the appearing Counsels for the parties that matter before the Hon'ble Principal Bench for transfer of cases being TA (IBC) – 03(PB)/2024 was listed on 31.05.2024, adjourned for 14.06.2024 and now adjourned for 19.07.2024.

In view of the above, with the consent of all parties, all matters stand adjourned beyond the said date.

Re-list on 06.08.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)